

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 34

**MA No. 5/2021, 97/22
And
CP No. 110/Chd/Pb/2020
Under Section 241-242, CA
2013 & R 11, NCLT 2016**

In the matter of:-

Satwant Singh.

....Petitioner

Vs.

Pure Drinks (Calcutta) Limited & Ors

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 08.12.2022.

Sd/-
Court Officer

September 27, 2022
PB